# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# RAJYA SABHA UNSTARRED QUESTION NO. 1884 TO BE ANSWERED ON 05.08.2025

## INCENTIVES TO AND RECOGNITION OF ASHAS

### **1884. SHRI A. A. RAHIM:**

# Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry has considered recognising Accredited Social Health Activists (ASHAs) as formal workers under existing labour laws and if so, the details thereof;
- (b) whether there is any proposal to revise and increase the current incentive structure provided to ASHAs in view of their expanded responsibilities, especially during and after the COVID-19 pandemic;
- (c) whether Government is considering the introduction of fixed wages for ASHAs to ensure income stability; and
- (d) if not, the reasons for continuing with the current incentive-only model despite persistent demands from State Governments and workers'?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): The National Health Mission (NHM) envisages achievement of universal access to equitable, affordable & quality health care services that are accountable and responsive to people's needs. NHM encompasses its two Sub-Missions, the National Rural Health Mission (NRHM) and the National Urban Health Mission (NUHM). The main programmatic components include Health System Strengthening in rural and urban areas, Reproductive-Maternal- Neonatal-Child and Adolescent Health (RMNCH+A), and Communicable and Non-Communicable Diseases.

The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. Under NHM, the Ministry of

Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

ASHAs are envisaged to be community health volunteers and are entitled to task/activity based incentives. ASHAs receive a fixed monthly incentive of ₹ 3500/- per month for routine and recurring activities, which has recently been revised from ₹ 2000/- per month, in the 9<sup>th</sup> meeting of Mission Steering Group (MSG) held on 4<sup>th</sup> March, 2025.

ASHAs are provided performance-based incentives for a varied set of activities under various National Health Programmes, some of which are recently revised in the 9<sup>th</sup> meeting of Mission Steering Group (MSG). The details of these ASHA incentives are available on the following Uniform Resources Locator (URL):

# https://nhm.gov.in/New-update-2024-25/ASHA/ASHA-Incentives-July-2025.pdf

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) along with ANMs based on monitored performance indicators (up to ₹1000 per month). ASHAs are also entitled to non-monetary incentives like − ASHA Uniform, Identity Card, Cycle, Mobile, CUG Sim, ASHA Diary, Drug Kit, ASHA rest room etc. Further, ASHAs receive state-specific incentives over and above those provided by the Government of India. These are varied in nature; a few States provide a fixed amount as a top-up, while others offer incentives linked to activities performed.

The Government has also approved a recognition amount of ₹50,000/- recently revised from ₹20,000/- in the 9<sup>th</sup> meeting of Mission Steering Group (MSG) held on 4<sup>th</sup> March, 2025 and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as an acknowledgement of their contribution.

In the year 2018, the ASHA Benefit Package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

- Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit ₹ 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).
- Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; ₹1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms.

Also, ASHAs along with their family members are provided with health care annual coverage of ₹ 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY).

During the COVID-19, the Central Government has announced the "Pradhan Mantri Garib Kalyan Package, under which, Insurance Scheme has been introduced for all health workers, including ASHAs. This insurance scheme provided an insurance cover of Rs. 50.00 Lakhs in-case of loss of life on account of COVID-19 related duty from April, 2020 to March, 2022.

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